

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-07-2024 AT
11.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)(LIQ.)/9/CHE/2024

PETITION NUMBER : CP/IBC/166/2022

**NAME OF THE APPLICANT : Mummaneni Vazra Laxmi (RP)
M/s. Sudha Siva Traders Pvt Ltd**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 33 r/w Sec 34 of IBC, 2016

ORDER

None for the Applicant.

Final opportunity is given to appear.

List the Application for hearing on **26.08.2024**.

**Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)**

**Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk